

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 522 of 2020

IN THE MATTER OF:

Singh Raj Singh

...Appellant

Versus

SRS Mediatech Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Shivam Mishra and Ms. Nalini, Advocates.

For Respondents: Mr. Sumesh Dhawan and Mr. Tarun Batra, Advocates.

O R D E R
(Through Virtual Mode)

15.07.2020: Shri Sumesh Dhawan, Advocate representing Respondent No. 2 submits that he has been informed that the counsel for the Appellant has been tested positive for COVID-19. At this stage, Mr. Shivam Mishra, Advocate appeared on behalf of the Appellant and submitted that the Senior Counsel has tested COVID-19 positive. In view of the same adjournment is sought.

Since service is complete, let the Respondents file their reply affidavits within two weeks. Rejoinder, if any, may be filed within one week thereof.

List the appeal 'for admission (after notice)' on **6th August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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